

LOK SABHA  
UNSTARRED QUESTION No.3884  
TO BE ANSWERED ON. 09.08.2018

“RESETTLEMENT OF EMPLOYEES OF CLOSED MILLS”

3884. SHRIMATI REKHA VERMA:  
SHRI ARVIND SAWANT:

Will the Minister of TEXTILES वस्त्र मंत्री  
be pleased to state?

- (a) whether the Government proposes to revive the mills of National Textile Corporation;
- (b) if so, the details thereof along with the steps proposed to be taken by the Government in this regard;
- (c) whether the Government proposes to implement the package of NTC mills of Maharashtra;
- (d) if so, the details thereof;
- (e) whether the Government proposes to implement any resettlement scheme for the existing employees and reopens of said mills; and
- (f) if so, the details thereof along with the steps proposed to be taken by the Government in this regard?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री अजय टम्टा)  
MINISTER OF STATE FOR TEXTILES  
(SHRI AJAY TAMTA)

**(a) & (b):** National Textile Corporation Limited (NTC) has revived its 23 Mills under Board for Industrial and Financial Reconstruction (BIFR) approved Modified revivalScheme-2008(MS-08) including set up of 3 Green fields Mills in the year 2009-10. NTC has closed 78 unviable mills for the closure of mills under Industrial Dispute Act (ID Act),there is no mandate for their revival.

**(c) & (d):** NTC has revived 5 Mills in Maharashtra under MS- 08 including one green field milli.e. Finlay Mills, Achalpur. There is no fresh proposal to revive closed mills in Maharashtra.

**(e) & (f):** There are no existing employees in the closed mills. Therefore, no resettlement schemeis proposed for closed mills.

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